

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 23**

**TP (Co. Act.)- 20(PB)/2024 Old CP No. 58/2014**

**IN THE MATTER OF:**

M/s Trading Engineers International Ltd	...	Applicant/Petitioner
Vs		
M/s Gama Infraprop P Ltd	...	Respondent

**Order under Section 433(e)/433(f) of CA 1956.**

**Order delivered on 02.07.2024**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For Respondent :

**ORDER**

Renotified to 03.07.2024.

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**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**